

11

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & kuwati
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V K SAJITH	Adv	9905011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.V.S.N. Raju	Advocate	986644467	
D.V.A.S. Ravi Prasad	"	9440234674	
		raju@josi3prime.com	

Heard Shri V.K. Sajith, Learned Counsel for the Petitioner and Shri V.V.S.N. Raju and Shri D.V.A.S. Ravi Prasad, Learned Counsels for the Respondent.

After hearing the case at length, we direct both the parties to file ^{copy} the petitions filed in DRT, City Civil Court and Economic Offence Court as mentioned at page 48 A-7 of the C.P and submit the status/ stage of the cases in various courts. Post the matter on 08.11.2017.



Member (T)



Member (J)